

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CA/114, 115 & 116/CAA/2017

**NAME OF THE TRANSFEROR : VISHWATEJ PROJECTS PVT LTD
NK TELECOM PRODUCTS LTD**

NAME OF THE TRANSFERRE : HEXA WIND FARMS PVT LTD

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
①	ABISHEK RAMAN FOR HARISHANKAR NIAN	Counsel for Applicant	[Signature]

ORDER

Counsel for the petitioner present. Time extended at request for his submissions. Put up on 28.07.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)